

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2604  
ANSWERED ON:22.07.2009  
CLOSURE OF COAL MINES  
Pandey Shri Ravindra Kumar

**Will the Minister of COAL be pleased to state:**

- (a) whether a number of coal mines are lying dysfunctional/closed down under Coal India Limited (CIL) and its each subsidiary company, particularly Central Coalfields Limited (CCL);
- (b) if so, the reasons therefor;
- (c) the details of the funds spent by the Government for reopening each of the said mines;
- (d) whether the Government proposes to give the said coal mines to Steel Authority of India Limited after reopening/reviving these mines; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND THE MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) & (b) : There are 174 closed/abandoned mines in the subsidiaries of Coal India Ltd.(CIL), out of which 14 are in Central Coalfields Ltd.(CCL). The main reasons for the closure of these mines are exhaustion of reserves, safety grounds, techno-economic criteria etc.
- (c) : As reported by CIL, for re-opening of the closed mines, no investment has been made so far.
- (d) & (e) : No, Sir. However, a proposal has been received by Bharat Coking Coal Ltd. (BCCL) from S&T mining, a joint venture company formed by Steel Authority of India Ltd. (SAIL) and TATA Steel for working a discontinued mine of BCCL, i.e. Bhutgoria UG, the techno feasibility of which is to be examined by BCCL.